

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No.3473 of 2020

Ashok Yadav @ Ashok Kumar Yadav

... .. Petitioner

Versus

The State of Jharkhand

... .. Opp. Party

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CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

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For the Petitioner : Ms. Rashmi Kumari, Adv.

For the State : Mr. Nehala Sharmin, A.P.P.

For the Informant : Mr. Kumar Amit, Adv.

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

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02/26.06.2020: Call for the status report regarding stage of the trial and expected time to be consumed in conclusion of the trial.

List this case on 10<sup>th</sup> July, 2020.

(Rajesh Kumar, J.)

Amar/-